

Classifieds

PERSONAL

I, Sarabjeet Kaur D/o Jagtar Singh, R/o A-175, 2nd Floor, Fateh Nagar, New Delhi-110018, have changed my name to Sarabjeet Kaur, permanently. 0040657665-7

I, Shekh Pal, S/o Vishnu Dayal, R/o Plot-47, Block-L, Mohan Garden, Uttam Nagar West, New Delhi-110059, inform that Shekh Pal both are one & the same person. 0040657665-7

I, Baljeet Singh S/O-Pritam Singh, House No-623/13, Vijay Park Gurgaon, Haryana-122001, have changed my name to Baljeet Singh Bhatia, permanently. 0040657665-1

I, Mukhtiyar Ahmed S/O-Habib Ur Rehman R/O-2040, Gali Kalyanpura-Ganj Mir Khan Darya-Ganj, New Delhi-110002, have changed my name to Mukhtar Ahmed, permanently. 0040657665-2

I, Akansha Sharma, D/o Mahesh Kumar Sharma, R/o B-3, 2nd Floor, Flat No. 202, Panchar Wali Gali Chattarpur, New Delhi-110074, have changed my name to Akansha Sharma, permanently. 0040657665-6

I, Deepak Sabharwal S/O DN Sabharwal R/O A-93 T-Floor, Defence Colony, New Delhi 110024, have changed my name to Deepak Sabharwal. 0040657673-9

I, Farhat Tabassum Ansari, W/O Furquan Ahmad R/O House No-58, Gali No-5 Rashid Market Extension Krishna Nagar Delhi-110051, have changed my name to Tabassum, permanently. 0040657665-3

I, Furquan Ahmad Ansari, S/O Mohd Irfan R/O House No-58, Gali No-5 Rashid Market Extension Krishna Nagar Delhi-110051, have changed my name to Furquan Ahmad, permanently. 0040657665-4

I, Manpreet Kaur Vij D/o Harinder Singh Vij, R/O A-113, 2nd Floor, Indrapuri, Delhi-110012, have changed my name to Manpreet Kaur, permanently. 0040657665-5

I, Meenu Sabharwal, W/O Deepak Sabharwal R/O A-93, T-Floor, Defence Colony, New Delhi 110024, have changed my name to Meenu Sabharwal. 0040657673-10

I, Mohd Iqbal S/O Nanne Khan, R/O H.No.C-403, Street No.8, Near Alumbina Masjid, Wazirabad, Delhi-110084, have changed my name to Iqbal Khan. 0040657673-8

I, Mohd Khalil, S/O Iqbal Khan, R/O H.No.C-403, Street No.8, Near-Alumbina Masjid, Wazirabad, Delhi-110084, have changed my name to Khaleel Khan. 0040657673-7

I, Pranjal Sabharwal, S/O Deepak Sabharwal R/O A-93, Top Floor, Defence Colony, Delhi-110024, have changed my name to Pranjal Sabharwal. 0040657673-12

I, Nishant Sabharwal S/O-Deepak Sabharwal R/O A-93, T-Floor, Defence Colony, New Delhi-110024, have changed my name to Nishant Sabharwal. 0040657673-11

I, Kundan Singh s/o-Roop Singh Rawat R/O Village Sarainkhet, Almorah, Sarainkhet, Uttarakhand-263661, have changed my name to Kundan Singh Rawat permanently. 0040657140-6

PUBLIC NOTICE

Be, it is known to general public at large, under instructions from and on behalf of my client Shri Shiv Ganesh Verma S/O Shri Vijay Singh R/O E-417, Bharat Vihar, Karkaria, Delhi-110078 has debarred and disowned his son, namely, Shri Yash Verma and his wife Ms. Kajal Verma from all his movable and immovable properties due to their disrespectful and disobedient behaviors and also severed all his relations with them. If anybody deals with them in any manner, he/she shall do so at his/her own risk, costs and consequences. My client shall not in any manner liable and responsible for the same.

LEHNA MOHOTA (ADVOCATE)
Enrol No. D/1572/12

PUBLIC NOTICE

The General Public is hereby informed that my clients Sh. Jagdish Chander S/O Late Shri Ram and his wife Nirmala Devi, both R/O R-2, 12C, V-BLOCK, NEW ROHINI PURI, ANAFAR, SOUTH WEST DELHI have severed all their relations with their son Sh. Devender Kumar due to his bad habits. Both of my above named clients have also disowned and debarred his said son from all their movable and immovable properties. Anybody dealing with Sh. Devender Kumar will do so at his/her own risk and responsibility and my clients will not be responsible for any act, deed or dealing done by Sh. Karan Aggarwal and Smt. Komal Aggarwal.

Manish Rohilla (Advocate)
N-19A, Jangpura Extension, New Delhi

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Praveen Rastogi (Advocate)
Enrol No. D/244/06

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PROPERTY FOR SALE

2.5 Acre Very Beautiful Heritage look farm house, Property is an architectural Delight reminiscent of an old Rajasthan Haveli, Lush Green Landscaping. Contact 9316255513 or email: nriservices21@gmail.com 0020454047-3

Hill Top Amusement park at Kufri Himachal Pradesh 26 Bigha land 100 rooms construction under pipeline for ITC Hotel, Handsome returns. Contact 9316255513 or email: nriservices21@gmail.com 0020454046-3

SALE OF The Fascinatingly Beautiful Bungalows, Sunder Nagar, Maharani Bagh and Westend New Delhi. Only genuine buyers. Contact : 9316255513 or email: nriservices21@gmail.com 0020454051-3

ASALE OF RENTED 3 BAY & 2 BAY SHOWROOM IN THE HEART OF CITY EXCELLENT RETURNED ONLY GENUINE BUYER. 9316255513 0020454042-2

SALE OF EXCEPTIONAL PRIME INDUSTRIAL PROPERTY LAND AREA 3000 SQ YARD IN INDUSTRY AREA OLD GT ROAD KARNAL DELHI BEST FOR BANQUETS HALL ONLY GENUINE BUYER. 9316255513. 0020454044-3

SALE OF 4 Kanal Beautiful Bungalow in VIP Sector, Chandigarh, only Genuine buyer, Dealer excuse. Contact: 9316255513. 0020454043-2

Public at large are hereby informed that Smt. Seema Behl (W/O Sh. Arun Behl) claims to be the absolute owner and in possession of Property No. A-86, Situated at Naraina Vihar, New Delhi (said property) on the basis of Gift Deed dated 22.02.2023 executed by Sh. Arun Behl after the death of his father, namely, Sh. Satya Pal Behl, who was the previous owner of said property vide Conveyance Deed dated 18.10.2006.

Now, Smt. Seema Behl proposes to mortgage the aforesaid property with my client M/s HDFC Bank Ltd.

Any person(s) claiming any rights, title or interests whatsoever, in and over the aforesaid property or any part thereof through sale, exchange, mortgage, gift, trust, inheritance, bequest, possession, lease, lien, easement or otherwise may lodge their claims/objections with documentary proof thereof, to the undersigned, within 10 days from the date of publication of this notice, as otherwise our client bank shall proceed towards the mortgage transaction with good faith, as if there are no subsisting claims/objections, and all such claims/objections not filed in time shall be deemed to have been waived & given up and shall not be binding on her and our client M/s HDFC Bank Ltd.

Mohd. Raees (Advocate)
D/458/2015
R&L Legal
Advocates & Legal Consultants
I-1693, Chittaranjan Park, New Delhi-110019
Mobile No: 9654798907
Ph. 011-48063838, 011-18803 Extn. 106

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PUBLIC NOTICE

General public is hereby informed that I, Beena Devi wife of Late Sh. Surash Kumar r/o 9567, Tokmalan, Azad Market, Delhi-110006 am the sole and absolute owner of the built-up property, bearing No. 9567, area measuring 57 sq. yds. (approx.), situated at Ward No. XII, Tokmalan, Pul Mithai, Azad Market, Delhi-110006. I am fully empowered to sell, transfer, gift mortgage or dispose of the same to anyone in any manner as may like, if anyone shall create any objection or claim regarding the said property, which shall be deemed as null, void and ineffective and I am solely liable for the same.

Beena Devi
Sanjeev Kumar (Advocate)

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"IMPORTANT"

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IDBI BANK

D 22 B, Rajouri Garden, New Delhi 110 027, Ph.: 011 -46465263, 9810449799

PHYSICAL POSSESSION NOTICE

Notice is hereby given under The Securitisation and Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13(12) read with Rule -3 of The Security Interest (Enforcement) Rules, 2002. The Bank Issued demand notices to the following Borrower/Co-Borrower/Guarantor on the date mentioned against their name calling upon them to repay the amount within Sixty days from the date of receipt of said notice. Since, they failed to repay the amount, notice is hereby given to them and to the public in general that the undersigned has taken the possession of the property described herein below in exercise of powers conferred on him under section 13(4) of the said Act read with Rule 8 of the said Rules on the dates mentioned against the name of the borrower.

The borrower, in particular and the public in general are hereby cautioned not to deal with the property. Any dealing with the property will be subject to the charge of IDBI Bank Limited for the amount given against their names with future interest and charges thereon.

Sr. No.	Name of Borrower/Co-borrower/Guarantor and owner of the property	Date of Demand Notice	Date of Physical Possession	Description of Mortgaged Property	Amount O/s as mentioned in the notice u/s 13(2)
1.	Mr. Vijay Singh and Ms. Shakuntla	31.08.2021	02.03.2023	Flat No. F 206, 2 nd Floor, Tower F, Oxy Homes, Behta Haripur, Loni Ghaziabad, Uttar Pradesh-201102	Rs. 33,39,303/- (Rupees Thirty Three Lakh Thirty Nine Thousand Three Hundred Three Only) as on 19.03.2021

Date: 03.03.2023 Place: New Delhi

Authorised Officer, IDBI Bank Ltd.

The Federal Bank Limited
483/16 Chandan Palace, Jail Road,
Civil Lines, Gurugram, Haryana

PUBLIC NOTICE - GOLD AUCTION

Notice is hereby given to the public in general and the account holders in particular that e-auction of the pledged gold ornaments in the below mentioned account/s will be conducted by Federal Bank Ltd., on 15/03/2023 through online portal, <https://gold.samil.in>. Interested buyers may log on to the auction portal or contact the Bank at Gurgaon for further information. In case e-auction is not materialised for any reason on the date mentioned above, with respect any or all items of the pledged ornaments, Bank shall be conducting private sale/ E-auction of the items on any subsequent date/s without further notice.

Branch	Loan Account Number
Gurgaon	13556100067152
Gurgaon	13556800002996
Gurgaon	13556800003366
Gurgaon	13556800003333
Gurgaon	13556800003465
Gurgaon	13556800003747
Gurgaon	13556800004190
Gurgaon	13556800004521
Gurgaon	13556800004

